

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 8th May, 2024, 10:30 A.M.

CP (IB) No. 35/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Shree Shyam Minerals represented through authorised representative Vicky Kumar -Vs- Swastik Ispat Pvt. Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.

Mr. Sourav Tibrewal, Adv.

Mr. Abhijeet Agarwal, Adv.

For Respondent (s)

ORDER

Ld. Counsel Mr. S.K. Acharya for the petitioner. Documents are not reflected in the DMS portal. It is informed by registry due to certain technical fault the uploaded documents are not reflected in the DMS portal, in these regards already addressed the issue to the NIC, Delhi. Petitioner counsel is directed to touch with the registry and registry also directed to clear the defects. List the matter, if the same is defect free on 11.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)